

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/225(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	M/S MAHARSHI EXPORTS THROUGH ITS PARTNER/AUTHORIZED SIGNATORY MR. MAHESH MAHARSHI VS BRIDGE & ROOF CO (INDIA) LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Rahul Parasrampur, PCS : For Operational Creditor
Mr. Anurag Kalavatiya, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for Operational Creditor present.
2. As per the tracking report placed on record by the Registry, respondent appears to have been served by speed post, however, none appears for respondent. Await presence.
3. Post this matter on **11/3/2024**. If no one appears on behalf of respondent on the next date of hearing, appropriate orders will be passed.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)